

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEFENCE RESEARCH & DEVELOPMENT ORGANISATION
RAJYA SABHA
UNSTARRED QUESTION NO. 534
TO BE ANSWERED ON 12th December, 2022

'DARE TO DREAM' SCHEME FOR PROMOTING STARTUPS

534 DR. K. LAXMAN:

Will the Minister of Defence be pleased to state:

- (a) The details of the number of application received under 'Dare to Dream' scheme to promote individuals and startups for innovation in the area of defence and aerospace in last three years;
- (b) the number of projects awarded out of the application received; and
- (c) the selection criteria of the individuals/companies who applied for the scheme and how selected individuals/companies are getting benefit of this scheme, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a): A total of 5,637 applications have been received under three Dare to Dream Contests to promote individual and startups for innovation in the area of Defence and Aerospace in last three years.

(b): A total of 52 individuals and 34 startups have been awarded under three Dare to Dream contests out of 5,637 applications received in last three years.

A total of 07 projects have been sanctioned and awarded to startups of Dare to Dream contest winners so far.

(c): DRDO has been launching Dare to Dream Contest every year since 2019 to bring together innovators, entrepreneurs, individuals above 18 years and start-ups (recognized by DPIIT and with Indian founders) for innovative ideas in the field of Defence and Aerospace. The selection criteria for evaluation of the entries are completeness of proposal, scientific soundness, design completeness, merit, technological readiness level achieved and innovation.

The selected individual/ company are getting benefitted as DRDO supports them to realize awarded ideas into Prototype through Technology Development Fund(TDF) scheme.
